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Export Duty on Coffee

3224. SHRI MULLAPPALLY RAMA-CHANDRAN: Will the Minister of FINANCE be pleased to state:

(a) the details of variations in Export Duty on coffee introduced during 1988;

(b) the latest position regarding export duty on coffee;

(c) whether any representations have been received by the Union Government from coffee growers in Kerala, Tamil Nadu and Karnataka on the levy of export duty of coffee;

(d) if so, the details thereof; and

(e) Government's decision in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) to (e). With effect from the 18th August, 1988, export duty on coffee was reduced from Rs. 1700/- per tonne to Rs.

1000/- per tonne. Representations from various Associations of coffee growers were received by the Government for abolition of export duty on coffee. Coffee was fully exempted from export duty with effect from the 26th August, 1988.

Issue of Licences to Nationalised Banks for Opening Branches

3228. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India and Government have taken any steps to implement the Second Phase of the Branch Licensing Policy, 1985-90 and sanctioned new branches in the rural areas;

(b) if so, the number of branches proposed to be opened during the Second Phase in each of the States/Union Territories alongwith the names of such places, district-wise, in Himachal Pradesh; and

(c) the likely date by which the licences would be issued and the branches opened alongwith the names of the nationalised

banks to which they have been/would be allotted in Himachal Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). Reserve Bank of India (RBI) has reported that it was envisaged that the current Branch Licensing Policy for 1985-90 will be implemented in two phases. The first phase will cover the period from April, 1985 to March, 1988 and second from April, 1988 to March, 1990. Since the lists of identified centres were received very late from most of the States, it was felt that banks will have very short time to open their branches at the allotted centres. Hence, the allotment of eligible centres was completed in one lot. RBI, in February, 1987 advised the banks that the branches at the allotted centres should be opened in a phased manner during the remaining period of the current Policy. With the adoption of Service Area Approach to

rural lending it is necessary that banks open their branches at the allotted centres expeditiously for implementation of Service Area Approach. As such, the question of implementation of the Branch Licensing Policy in two phases does not arise. However, out of 5359 rural and semi-urban centres allotted under the current Branch Licensing Policy, as per available information with RBI, banks have opened their branches at 2627 rural and semi-urban centres so far.

Under the Service Area Approach the allotment of centres has been completed in the State of Himachal Pradesh and RBI has allotted 23 eligible centres to banks as per the norms laid down in this regard. RBI has advised its Regional Office to issue necessary licences to allottee banks. District-wise and bank-wise details of centres allotted for opening branches in Himachal Pradesh under Service Area Approach are set out in the Statement below.

STATEMENT

<i>S. No.</i>	<i>Name of Centre</i>	<i>Name of District</i>	<i>Name of allottee bank</i>
1	2	3	4
1.	Jassana	Una	Central Bank of India
2.	Malyawar	Bilaspur	UCO Bank
3.	Marotan	- do -	UCO Bank
4.	Bairchha	Solan	UCO Bank
5.	Pingla	Mandi	Punjab National Bank
6.	Badu	- do -	- do -
7.	Teban	- do -	- do -
8.	Kufri	- do -	- do -
9.	Sudhar	- do -	- do -

1	2	3	4
10.	Mahakal	Kangra	- do -
11.	Garh Jamlula	- do -	- do -
12.	Balakrupi	- do -	- do -
13.	Samloti	- do -	- do -
14.	Kandbari	- do -	- do -
15.	Nalian	- do -	- do -
16.	Dharcchandna	Shimal	UCO Bank
17.	Tikkar	- do -	- do -
18.	Shillaroo	- do -	- do -
19.	Dargi	- do -	- do -
20.	Panesh	- do -	Punjab National Bank
21.	Khatnol	- do -	UCO Bank
22.	Basantpur	- do -	Punjab National Bank
23.	Chailly	- do -	- do -

Opening of Bank Branches in Himachal Pradesh

3229 PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether the State Bank of India, the UCO Bank and the Punjab National Bank have surveyed/identified any new centres for the opening of their branches in Una, Hamirpur, Bilaspur, Kangra, Mandi, Kulu and Kinnaur districts of Himachal Pradesh during the Seventh Five Year Plan; and

(b) if so, the names thereof, bank-wise and district-wise and the likely date by which

the licences would be issued to them by them Reserve Bank of India and the branches opened?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). Reserve Bank of India (RBI) has reported that under the current Branch Licensing Policy for 1985-90, UCO Bank has not submitted any proposal for opening branches in Himachal Pradesh. However, State Bank of India (SBI) and Punjab National Bank (PNB) have submitted proposals for opening their branches in Himachal Pradesh as per details given below:—